(74)

Declaration of Assets and Llabilities

1. SATYANARAYAN STAGKON/daughter/wife of Late Lallon Pd. Stagh

A. <u>Details of movable assets</u>

myself, my spouse and dependants*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Nelu Kiman Dependant-2 Spouse Name(S Dependant-3 Description Self Dop-endant-1 Sr. Etc. Name Name Name No (1)Cash 100001= 2000/= (11) Deposits in 20000= 1000/2 Banks, Financial Institutions And Non-Banking Financial Companies (ill) Bonds, Debentures and Shares in companies Other financial 1, (V) institutions, NSS, Postal Savings, LIC Policies, etc Motor Vehicles (v) YAMAHA (details of F2-S make, etc.) Jewellery (give (IV) Gold-10gmi details of Silver-1009 weight and value) (vii) Other assets, such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated] Description	Self	Spouso Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Paternal Agni Lenol 2 Acon	7			(
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-		<i></i>	
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(₹∀)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Perferred House at Parky				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as
(I) Loans from Banks	SBI, BVM, Paling	Rs. 77410=00
(II) Loans from financial institutions		
(iii) Government Dues: (a) dues to departments dealing with government accommodation		
(b) dues to departments dealing with supply of water		
(c) dues to departments dealing with supply of electricity		
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	Financial Institutions(s) / Department (s) (i) Loans from Banks SBI, BVM, Poling (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of water

		departments						
	dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters)							
	(f) Other du		\	,				
(b)	surcharge [the assessm which Incom filed. Give a	Tax including Also indicate nent year upto ne Tax Return also Permanent	Rs. 73,274/= (Ass. yr-2022-23) DEFPS 1988D					
	Account Number (PAN)] (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]							
	(III) Sales Ti case of prop business) (iv) Propert	prietary	·	-				
C.	Personal De	MARKET 1886						
1		. 1						
•	GPF/CPF/PRAN NO. :- PTS BLA-1300							
Gender		:- <u>M</u>	(MAF)					
Date of	Date of Birth : 22011964 (DD/MM/YYYY)							
Class/G	Broup	:-	(A/B/C)					
Cadre			Logislative Assembly Seath Service.					
			Bihar Secretariat Service etc.)	· · · · · · · · · · · · · · · · · · ·				
Home D	Home District : ARWAI							
I hereby declare that the above details are true to the best of my knowledge and belief.								
			Signature Satyana	sayen Sirph				
			Name of Employee: SAT	yanarayan stagh				
Place:	Patra		Designation: Alsostant					
Date:	19-2.2	egislative Assembly Seett.						

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Satzanarayan singh